

**Reports and Accounts (2015-16) of various companies and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirty-seventh Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.  
[Placed in Library. *See* No. L.T. 5687/16/16]
- (ii) (a) Sixteenth Annual Report and Accounts of the RailTel Corporation of India Limited, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 5688/16/16]

...(Interruptions)...

**I. Reports and Accounts (2014-15, 2015-16) of various corporations and related papers****II. Report and Accounts (2015-16) of protection of plant varieties and Farmer's Right Authority, New Delhi and related papers****III. Report and Accounts (2015-16) of NAFED, New Delhi and related papers**

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परबोत्तम रुपाला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Forty-sixth Annual Report and Accounts of the M.P. State Agro Industries Development Corporation Limited, Bhopal, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 6062/16/16]

- (ii) (a) Fortieth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited (GSSC), Gandhinagar, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. See No. L.T. 6065/16/16]
- (iii) (a) Fifty-third Annual Report and Accounts of the National Seeds Corporation Limited (NSC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.  
[Placed in Library. See No. L.T. 6064/16/16]
- II. A copy each (in English and Hindi) of the following papers, under Section 85 and sub-section (4) of Section 62 of the Protection of Plant Varieties and Farmers' Right Act, 2001:—
  - (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2015-16.
  - (b) Annual Accounts of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Authority.  
[Placed in Library. See No. L.T. 6066/16/16]
- III. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Federation.  
[Placed in Library. See No. L.T. 5695/16/16]

...(Interruptions)...

**I. Notification of the Ministry of Civil Aviation**

**II. Report and Accounts (2015-16) of ACI, New Delhi and related papers**

**III. MoU (2016-17) between Government of India and Pawan Hans Limited**